

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

206/241-242/ND/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.07.2018**

**NAME OF THE COMPANY: M/s. Purnima Gupta V/s. M/s. Purnima
Colonizers Pvt.**

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. R.K. Gupta & Ms. Swaralipi Deb Ray,
Advocates

Present for the Respondent: Ms. Pooja M. Saigal & Mr. Ahshay Gupta,
Advocate for R-1,2,3,4,7
Mr. M.K. Tiwari, Advocate for R-6

ORDER

CA 329 of 2018 has been filed by the petitioners. Notice of this application is accepted by the learned counsel for the respondents. List this application for arguments and disposal on 4th of September, 2018.



**(Ina Malhotra)
(Member (J))**

(Sameer)